

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION. NO. 566
TO BE ANSWERED ON THE FEBRUARY 4TH 2022**

PARENTAL CONSENT TO VACCINATE MINORS

**566.: SHRI KARTI P. CHIDAMBARAM, MP
SHRI RAKESH SINGH, MP**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government initiative to vaccinate children aged 15-18 across the country has mobilised interest in the children and their guardians, if so, the details thereof and the vaccination status of children as on date, State/UT-wise including Madhya Pradesh;
- (b) whether parental consent is a prerequisite for minors aged 15-18 to get vaccinated, if so, the details thereof;
- (c) whether doctors vaccinating minors will be held liable for vaccinating a minor without parental consent, if so, the details thereof;
- (d) whether there are any recourses available for minors who wish to get vaccinated but whose parents oppose such vaccination, if so, the details thereof; and
- (e) whether the children are likely to be administered the second dose of COVID-19 vaccination also, if so, the details thereof along with the target fixed by the Government to achieve full vaccination coverage of children in the said age group?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (e) Covid-19 vaccination program for adolescents aged 15 to 18 years started from 3rd January 2022 and as on 31st January 2022, 4,59,99,539 have received the 1st dose of COVID-19 vaccine (62.1%). Covid vaccination is voluntary in nature and the vaccine doses are administered to this population group after providing knowledge regarding the safety, efficacy and possible adverse-reaction of the vaccine to them and their parents.

In order to raise awareness about COVID-19 vaccines, address vaccine hesitancy and sustain vaccine confidence among beneficiaries as well as their parents, a communication strategy is in place which is implemented across all States/UTs. Administration of 2nd dose to these beneficiaries has begun after completion of 28 days from the date of administration of 1st dose of Covaxin. Adequate quantity of vaccine doses have been made available to all States/Uts to vaccinate all eligible beneficiaries. The State/UT-wise coverage of adolescents aged 15 to 18 years is attached at Annexure I.

State/UT-wise coverage of adolescents aged 15 to 18 years (as on 31st January 2022)

S. No.	State/UT	1st dose coverage	
		Number of doses	Percentage
1	A & N Islands	17,847	77.6%
2	Andhra Pradesh	24,46,930	100%
3	Arunachal Pradesh	35,640	36.4%
4	Assam	8,72,780	42.8%
5	Bihar	40,14,573	48.1%
6	Chandigarh	36,747	51.0%
7	Chhattisgarh	9,82,609	60.1%
8	Dadra & Nagar Haveli	18,143	53.4%
9	Daman & Diu	11,251	45.0%
10	Delhi	8,06,251	79.5%
11	Goa	43,083	58.2%
12	Gujarat	26,70,202	75.0%
13	Haryana	9,25,292	60.1%
14	Himachal Pradesh	2,96,898	84.3%
15	Jammu & Kashmir	6,17,023	74.1%
16	Jharkhand	10,12,815	42.2%
17	Karnataka	22,55,699	71.0%
18	Kerala	10,71,480	69.8%
19	Ladakh	7,999	61.5%
20	Lakshadweep	2,802	56.0%
21	Madhya Pradesh	37,40,438	77.9%
22	Maharashtra	31,31,914	51.7%
23	Manipur	52,700	30.3%
24	Meghalaya	36,874	18.0%
25	Mizoram	42,218	63.0%
26	Nagaland	33,653	23.5%
27	Odisha	14,74,101	62.3%
28	Puducherry	40,337	48.6%
29	Punjab	4,07,139	28.7%
30	Rajasthan	29,23,235	62.9%
31	Sikkim	23,148	56.5%
32	Tamil Nadu	20,23,119	60.9%
33	Telangana	12,18,243	66.2%
34	Tripura	1,13,705	53.4%
35	Uttar Pradesh	92,74,097	66.2%
36	Uttarakhand	3,98,301	63.4%
37	West Bengal	29,20,253	60.5%
	India	4,59,99,539	62.1%